

COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 1501 OF 2018 IN
APPEAL NO. 232 OF 2014

Dated : **19th November, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Pune Power Development Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Ravindra Chile

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-2 to R-3

ORDER

[IA NO. 1501 OF 2018 – For Clarification]

List this matter on **03.12.2018**, as requested by the learned counsel appearing for the Appellant and agreed by the learned counsel for the appearing Respondents.

(S. D. Dubey)
Technical Member

vt/bn

(Justice N. K. Patil)
Judicial Member